

of India, dated the 17th January, 1970.

(xv) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1970, published in Notification No. G.S.R. 80 in Gazette of India dated the 17th January, 1970.

(xvi) The Twenty-third Amendment of 1969 to the Indian Administrative (Pay) Rules, 1954, published in Notification No. G.S.R. 135 in Gazette of India dated the 24th January, 1970.

(xvii) The First Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954, published in Notification No. G.S.R. 163 in Gazette of India dated the 31st January, 1970. [Placed in Library. See No. LT-2629/70].

(b) A copy of the Citizenship (Second Amendment) Rules, 1969 (Hindi and English versions) published in Notification No. G.S.R. 2795 in Gazette of India dated the 27th December, 1969, under sub-section (4) of the section 18 of the Citizenship Act, 1955. [Placed in Library. See No. LT-2630/70].

#### Annual Accounts of Madras Port Trust

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): I beg to lay on the Table a copy of the Annual Accounts of the Madras Port Trust for the year 1967-68 and Audis Report thereon. [Placed in Library. See No. LT-2631/70].

श्री शिवचन्द्र भ्मा (मधुबनी): अध्यक्ष महोदय, मन्त्री महोदय ने मद्रास पोर्ट ट्रस्ट के लिये यहां पर वार्षिक लेखा रखा है और वह 1967-68 के साल के लिये है। यह 1970 का साल है। मोटे तौर पर अब हिसाब किया जायेगा 1970-71 के लिये। मैं जानना चाहता हूँ कि 1967-68 की रिपोर्ट तीन साल के बाद

वर्षों घाई ? क्या सरकार ने फंसला कर दिया है कि यह महकमा या और महकमे इसी रफतार से चलेंगे ? यदि नहीं, तो क्या मन्त्री महोदय यह आश्वासन देंगे कि आइन्दा इतनी बेरी नहीं होगी और साल खत्म होने के बाद जल्दी ही प्रकाउन्ट्स को रखा जायेगा ?

श्री इकबाल सिंह: जहां तक इस बात का ताल्लुक है, मैं कह सकता हूँ कि हम कोशिश कर रहे हैं कि बेरी न हो। हम उन को रिमाइन्ड कराते हैं कि रिपोर्ट प्राये। जब ब्राडिट रिपोर्ट प्राती है तभी हम ला सकते हैं, लेकिन हम कोशिश करेंगे कि यह जल्दी हो सके।

#### ESTIMATES COMMITTEE

##### Hundred and Fifth Report

SHRI THIRUMALA RAO (Kakinada): I beg to present the Hundred-fifth Report of the Estimates Committee regarding action taken by Government on the recommendations contained in their Fifty-first Report on the erstwhile Ministry of Petroleum and Chemicals—Oil India Limited.

12.20 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### Eighty-eighth and Ninetieth Report

SHRI ATAL BIHARI VAJPAYEE (Balrampur): I beg to present the following Reports of the Public Accounts Committee:

- (1) Eighty-eighth Report on action taken by Government on the recommendations contained in their Forty-first Report on para 41 of Audit Report (Civil), 1968 relating to the Ministry of Home Affairs regarding avoidable expenditure.
- (2) Ninetieth Report on action taken by Government on the recommendations contained in their Fifty-fifth Report on Finance Accounts of Central Government 1966-67—